

CITY CIVIL & SESSIONS COURT, GREATER BOMBAY

FORM 5

List of cases where Case Management Hearing took place during the month : March-2021

Sr. No.	Court	C.R. NO.	District	Case No.	Year	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing		
									Witnesses of the parties to be recorded	Recording Evidence	Framing the issue
1	Main	31	Mumbai	12	2019	Shri Damodar Kuchadri Bale Vs Shri Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali(P),	02-05-2019	31-03-2021	-	-
2	Main	31	Mumbai	13	2019	Shri Vinod Shankar Rachha Vs Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali(P),	02-05-2019	31-03-2021	-	-
3	Main	31	Mumbai	14	2019	Balu Balraj Lakkabathini Vs Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali(P),	02-05-2019	31-03-2021	-	-
4	Main	31	Mumbai	66	2019	Trishul Holding Pvt Ltd Vs Ms Pinky Homi Patrawala	Yogesh Adhia(P),	29-07-2019	30-03-2021	-	-
5	Main	31	Mumbai	133	2019	Saloni Rahul Chandalia Vs Reddx Technologies Pvt Ltd	Mr. Rakesh G. Jain(P),	25-09-2019	31-03-2021	-	-
6	Main	31	Mumbai	255	2019	Mr Ramesh S/o Govind Thakur Vs Mr Yogesh Patil	Mr. Ashok M Saraogi(P),	12-12-2019	31-03-2021	-	-
7	Main	32	Mumbai	274	2019	Gujarat Cables and Enamelled Products Pvt. Ltd. Vs Bank of Baroda	Mr. Nainesh Amin	-	-	05.04.2021	-
8	Main	32	Mumbai	127	2019	Zara Habitats LLP Vs Sanjog Enterprises	Rakesh K. Agarwal	-	-	19.04.2021	-
9	Main	32	Mumbai	245	2019	Chetna wife of Mikil Jain and Daughter of Bhawarlal Kothari Vs M/s. Neev Realtors	S.K. Shah and Ms. K.S. Shah	-	-	05.04.2021	-
10	Dindoshi	3	Mumbai	352	2019	M/s Tiara Diamond Jewellery Vs Mr Amit Lunawat	R.R. Chaudhary(P),	10-12-2019	-	-	10.03.2021